

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 6158  
TO BE ANSWERED ON 01.04.2026

REDEVELOPMENT OF DILAPIDATED QUARTERS

†6158. SHRI RAMBHUAL NISHAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that around 865 slum dweller families have been living on Western Railway land at Plot No. 419, Jaiprakash Road, Khar (East), Mumbai, for the last 70- 80 years having valid documents for redevelopment under the Maharashtra Slum Redevelopment Authority (SRA) Scheme and 12 dilapidated railway employee quarters are also located there;
- (b) whether the Government proposes to enter into a Joint Development Agreement (JDA) with any reputed promoter for the redevelopment of these quarters and slum units under the SRA Scheme to ensure no financial burden on the Railways.
- (c) if so, the time by which the terms and conditions of such JDA are likely to be finalised; and
- (d) if not, the manner in which the Government proposes to redevelop these dilapidated quarters?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): There is a slum dwelling in Khar (East) area near Khar Railway Colony of Western Railway in Mumbai. Rehabilitation and Resettlement of unauthorized dwellers is a State subject and action is taken by the concerned State Government as per their policies. Keeping in view the condition of the railway quarters in this colony, it is planned to redevelop

the colony. The work of redevelopment of the colony has been entrusted to Rail Land Development Authority (RLDA). Part of the colony land will be utilized for construction of multistorey quarters and balance land will be utilized for commercial development to generate non-fare revenue.

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